Central Administrative Tribunal
Principal Bench, New Delhi.

CP-318/2017 in
OA-3162/2013

New Delhi this the 31ˢᵗ day of October, 2017

Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)

Savinder Kumar,
Primary Teacher, posted at,
EDMC Boys' School,
Mayur Vihar Phase-III,
Delhi-110096.   ...   Petitioner
(None present)

Versus

1. Sh. Mohanjeet Singh,
    Commissioner,
    East Delhi Municipal Corporation
    Udyog Sadan Industrial Area Parparganj,
    Delhi-110092.

2. Ms. Alka Sharma,
    Deputy Commissioner,
    Shahdara South Zone of EDMC,
    Viswas Nagar, Delhi-110035.   ...   Respondents

    (through Sh. M.S. Reen)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

None for the applicant.

2.   It is seen from this Tribunal's order dated 20.05.2016 that the OA was partly allowed setting aside the impugned order dated 20.10.2011, 01.03.2012 and 30.07.2010. The matter was remanded back to the disciplinary authority to decide the matter afresh from the stage of disagreement with the findings of the EO by passing a speaking and reasoned order in accordance with law,

within a period of three months from the date of receipt of certified copy of that order.

3.   In response to the order passed by this Tribunal, the respondents passed a disagreement note dated 19.07.2017. Counsel for the respondents has handed over a copy of disagreement note. We also find that the applicant has given reply to the note vide letter dated 14.09.2017 and after considering the reply of the applicant, the respondents have ultimately passed the order of punishment dated 16.10.2017 reducing the pay of the applicant to a lower stage for one year with cumulative effect.

4.   In view of this, we feel that the order of this Tribunal has been fully complied with by the respondents. Accordingly, this CP is closed. Notices issued to the respondents are discharged. The disagreement note and reply of the applicant handed over by the learned counsel for the respondents is taken on record.

(Uday Kumar Varma)   **(Jasmine Ahmed)**
   Member (A)   **Member (J)**

/ns/